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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IND/2920/252/HDB/2016
<b>NAME OF THE COMPANY</b>	Registrar of Companies, Andhra Pradesh & Telangana
<b>NAME OF THE PETITIONER(S)</b>	V-Tech Projects (India)Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Registrar of Companies, Andhra Pradesh & Telangana
<b>UNDER SECTION</b>	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mahadev Tirunagari	PCS	mahadev_pcse@gmail.com 9866620104	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Enclosed Order Sheet**

Heard Shri T. Mahadev, the Learned Counsel for the Petitioner submit he has complied with all the objections raised by the office. The Learned Counsel for the Petitioner is directed to take personal notice to RoC and intimate next date of hearing. Post the case on 3.10.2017.

  
Member (T)

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Member (J)